(e) what is the estimated escalation in project cost due to this delay a_{nd} whether it is proposed to identify and fix responsibility for this delay on concerned departments or individuals and take suitable action against them, if so, what are the details thereof?

tion of this project; and

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARANAND): (a) to (e) Sardar Sarovar Project has been found acceptable by the Technical Advisory Committees of the Planning Commission and is pending clearance from environmental and forest angle. Meanwhile construction of canal and foundation work or dam are in progress. The expenditure incurred till September 1986, is Rs. 355 crores. The commitment charges are borne by Government of India and Government of Gujarat are not required to make any payment on this account. The increase in cost of a project is due to many factors including price increase due to delay. It is difficult to estimate the increase in cost due to delay in implementation.

2477. [Transferred to the 1st December, 1986].

Bagging of fertilizer of projects by SNAM

2478. SHRIMATI RENUKA CHOW-DHURY: Will the Minister of AGRICUL-TURE be pleased to state:

(a) whether it is a fact that SNAM has bagged fertilizer projects in our country in a row as reported in the 'Sunday Observer' of 26th October, 1986;

(b) if so, what are the details thereof and reasons for importing one type of technology for the above projects; and

(c) the steps taken by Government to ensure that chemical fertilizers are used in conjunction with organic fertilizers?

THE MINISTER OF STATE IN 'THE DEPARTMENT OF FERTILIZER IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) and (b) Urea technology of Snamprogetti was selected in 1979 after a global evaluation by an Expert Group. Accordingly, consultancy services of Snamprogetti have been utilised for the Thal Project of Rashtriya Chemicals & Fertilisers Ltd., Hazira project of KRIBHCO (both VI Plan projects), Guna project of National Fertilizers Limited, Aonla project of IFFCO and Jadishpur project of Indo-Gulf Fertilizers & Chemicals Corporation Ltd. (VII Plan projects).

(c) The State Governments are being advised regularly t_0 promote the use of organic manures alongwith chemical fertilizers. As a result of these efforts, it is estimated that about 241.7 million tornes of compost were utilised in 1985-86 to supplement the use of chemical fertilizers.

Kailash Cooperative Group Housing Society, Delhi

2479. SHRI M. KADHARSHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Kailash Cooperative Housing Society which has been allotted land in Pitampura has bogus membership;

(b) if so, what are the details thereof;

(c) whether there are members in that Society who are not Indian citizens;

(d) whether such members are getting their shares transferred in other names fraudulently in connivance with office bearers of the society;

(e) what steps Government propose to tak_e to ensure that all members of the Society are Indian Nationals and those who have change their nationality are not allowed to transfer their shares; and

(f) what are the names of persons which have been kept in waiting list and have since deposited the share money and membership enrolment fee and whether their money have been accounted for, if so, what are the Priority of persons in waiting list as per date of issue of receipt to them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) The Reigstrar, Cooperative Societies, Delhi

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